

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4291-4292/2024

M/S KRBL LIMITED

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 190918/2019 - CONDONATION OF DELAY IN FILING THE SPARE COPIES, IA No. 176724/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 176723/2019 - EXEMPTION FROM FILING O.T. & IA No. 132497/2020 - EXEMPTION FROM FILING O.T.)

Date : 15-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. Jayant Mehta, Sr. Adv.
Mr. Anirudh Bakhru, Adv.
Ms. Akriti Chaubey, AOR
Mr. Ayush Puri, Adv.
Mr. Umang Tyagi, Adv.
Ms. Sadhana Madhavan, Adv.

For Respondent(s) Mr. Shekhar Naphade, Sr. Adv.
Mr. E. C. Agrawala, AOR
Mr. Sunil Murarka, Adv.
Mr. Rajesh Kumar, Adv.
Ms. Nitya Aggarwal, Adv.
Ms. Salonee Paranjape, Adv.
Mr. J.n.s. Tyagi, Adv.
Mr. Anoop Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 29.08.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)